

Filing no. 8246/2020 (B.A.)
Kedar Thakur Vs The state of jharkhand
Name of advocate:- Prashant kr. Rahul

Note : Hard copy wanting.

Note : No defect regarding court fee has been pointed out as per undertaking given by the Ld. Counsel.

Defects :

9 (i) Annexure 1 is handwritten. True typed copy of the same may be given.

(ii) P.O. and age of the petitioner is missing at vak.

(iii) Pagination after page no. 12 may be corrected and necessary correction may also be carried out index.

(iv) Annexure numbering may be corrected at index and sub para of para 4.